

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.09/(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Sandeep Anand

V/s.
M/s. Saga Builders Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Sonali Aggarwal M/s Sundar & Associates for Respondent Nos. 6, 7, 8.	Associate Advocate	
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2. Adv. Shradha
Khandhadia
i/b Global Law Offices
for Petitioner

Advocate


23/1/17.

3. Adv. Rahul Thawar
i/b Jayakar & Partners
for Respondent

Advocate



4. Alok Jain
82, Mala Chaur III
Alam Road, Mh

Respondent No. 7.



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ORDER

C.P. No.09/397-398/CLB/MB/MAH/2015

1. The Learned Representatives of both the sides are present alongwith Respondent No. 7 in person
2. The parties have informed that they have exchanged the Draft of Settlement and expected that a settlement may arrive in near future.
3. Considering the statements made the matter is adjourned to **20.03.2017** with the direction to place on record the Draft of Settlement. Next date is duly communicated to both the sides.

Sd/-

**M. K. SHRAWAT
MEMBER (JUDICIAL).**

Dated : 23.01.2017.